### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1889 TO BE ANSWERED ON 12<sup>TH</sup> February, 2021

## FUNDS TO VOLUNTARY ORGANIZATION UNDER NATIONAL FAMILY WELFARE PROGRAMME

#### 1889. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has not allocated funds to urban family welfare centres run by voluntary organization under National Family Welfare Programme during the last one year;
- (b) the reasons for delay in payment of salaries since April, 2019 to employees working at these centres; and
- (c) the time by which their salaries are likely to be paid?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): As per the existing guidelines, the funds are released only to the States/UTs for making salary payment of the regular staffs engaged in implementation of National Family Welfare Programme under seven schemes, viz. (i) Direction & Administration, (ii) Sub-Centres, (iii) Urban Family Welfare Centre, (iv) Urban Revamping Scheme, (v) Basic Training for ANM/LHVs, (vi) Maintenance and strengthening of Health & FW Training Centres and (vii) Basic Training for Multi-Purpose Workers (Male).

The Ministry has not allocated any fund to Urban Family Welfare Centres run by voluntary organization in the States/UTs under National Family Welfare Programme of National Health Mission (NHM) during the last one year.

Public Health being a State subject, the day to day functioning including release of funds to the organizations lies in the domain of States/UTs.

(b) & (c): Does not arise.